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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH:
AT HYDERABAD

DA.No.663 OF 1996.

DATE OF ORDER:23-11-1998.

Between:

- | | |
|--------------------------|---------------------------|
| 1. DVS Manyam. | 51. P.Ramanaiah. |
| 2. B.Adinarayana. | 52. B.Krishna. |
| 3. Shaik Ibrahim. | 53. P.Samuel. |
| 4. K.Mastan. | 54. P.Ganga Raju. |
| 5. K.V.Narasimha Rao. | 55. K.Muralidhar Rao. |
| 6. B.Govardhan Rao. | 56. Ch.Satyanarayana. |
| 7. Shaik Khader Basha. | 57. M.Paidi Reddy. |
| 8. P.Ankulaiah. | 58. Shaik Aslam Basha. |
| 9. Shaik Khader Basha. | 59. R.Thomas. |
| 10. D.Francis. | 60. S.K.Ghouse Moinuddin. |
| 11. Malayadri. | 61. Abdul Hameed. |
| 12. B.Ratnam. | 62. S.K.Sardar Basha. |
| 13. B.P.Picheiah. | 63. D.Venkateswarlu |
| 14. Shaik Khadervali. | 64. P.Alexander Babu. |
| 15. S.Chitti Babu. | 65. E.Venkaiah. |
| 16. C.W.Doughaty. | 66. N.Venkateswara Rao. |
| 17. K.S.Jairej. | 67. A.Raja Naidu. |
| 18. Y.Kondaiah. | 68. K.Venkaiah. |
| 19. Shaik Shanvaz. | 69. K.Sankaraiah. |
| 20. M.D.Rahmatullah. | 70. D.Balaswami. |
| 21. R.Desilva. | 71. P.Samuel. |
| 22. Shaik Mahboob Basha. | 72. V.Christopher. |
| 23. V.Satyanarayana. | 73. P.Anjaneyulu. |
| 24. P.V.Kumar. | 74. A.Suryanarayana. |
| 25. S.Pulliah. | 75. S.K.Basha. |
| 26. PMO.Khan. | 76. A.Ratnababu. |
| 27. V.V.Ramanaiah. | 77. P.Venkateswara Rao. |
| 28. U.Krishna Rao. | 78. K.V.Subbaiah. |
| 29. M.Venkanna. | 79. S.K.Mahboob. |
| 30. P.Vijay Kumar. | 80. P.Rajanna. |
| 31. P.Nageswara Rao. | 81. B.Saireddy. |
| 32. I.S.Narayana. | 82. S.K.Kasim Saheb. |
| 33. A.Appala Swamy. | 83. S.K.Mahboob Sherief. |
| 34. P.Adisheshaiah. | 84. Shaik Vali. |
| 35. I.Subba Rao. | 85. S.P.Fakruddin. |
| 36. M.Venkateswarlu. | 86. B.Yedukondalu. |
| 37. S.D.Vali Basha. | 87. S.K.Ghouse Basha. |
| 38. G.Nitya Raju. | 88. Y.Prabhudas. |
| 39. B.Raju. | 89. Shaik Humayun Basha. |
| 40. K.Appa Rao. | 90. P.Vali Khan. |
| 41. T.Samboor Prasad. | 91. D.George. |
| 42. G.Dass. | 92. S.D.Amir. |
| 43. P.Sunder Rao. | 93. K.Ramesh. |
| 44. B.Yasu Ratnam. | 94. K.Sambasiva Rao. |
| 45. R.Bhasker Rao. | 95. B.Venkateswarlu. |
| 46. V.Chandrasekhar. | 96. Ch.Srinivasulu. |
| 47. B.Prasada Rao. | |
| 48. Shaik Khader Vali. | |
| 49. G.Mohan Rao. | |
| 50. A.Venkat Rao. | |

.....Applicants

a n d

1. The Union of India, rep., by its
General Manager, SC Railway,
Rail Nilayam, Secunderabad.
2. Chief Personnel Officer,
SC Railway, Rail Nilayam, Secunderabad.

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3. The Divisional Railway Manager,
SC Railway, Vijayawada.
4. The Senior Divisional Personnel Officer,
SC Railway, Vijayawada.
5. Sr.Divisional Electrical Engineer,
SC Railway, TRS, Vijayawada.
6. Divisional Mechanical Engineer(Power),
SC Railway, Vijayawada.
7. Assistant Personnel Officer(Mechanical),
SC Railway, Vijayawada.
8. P.Amos.
9. C.D.A.Glover.
10. P.Sailesh.
11. Shaik M.O.Khaja Valli.
12. K.Krishna Murthy.
13. D.Srinivasa Rao.
14. T.E.R.Stuvert.
15. D.Srinivas.
16. T.N.V.S.Sekhar.
17. G.Mehar Babu.
18. Abdul Aziz.
19. D.Bensly.
20. D.Ramakrishna.
21. P.Koteswara Rao.
22. D.Paul.
23. N.Dayakar.
24. G.Ratnam.
25. Shaik Mastan.
26. M.V.K.Mohan Rao.
27. Ch.S.R.C.Sekhar Rao.
28. N.Surappa Raju.
29. M.Venu.
30. N.R.Premamandam.
31. G.Murali Krishna.
32. P.V.Satyanarayana.
33. G.G.K.Murthy.
34. P.Srinivasa Rao.
35. K.Anil Kumar.
36. P.Murali Krishna.
37. M.M.Sai Kumar.
38. Y.Nagendra Babu.
39. Ch.Satyanarayana.
40. S.Venkateswara Rao.
41. J.Durga Prasad.
42. J.Srinivasulu.
43. R.Venkateswara Rao.
44. U.Narasinga Rao.
45. S.Kishore Kumar.
46. P.Babu Rao.
47. Ch.Satyanarayana.
48. S.Perumal.
49. Ch.Srinivasa Rao.
50. Ch.Ram Babu.
51. B.Vivekananda.
52. P.Karimulla Khan.
53. S.Arun Kumar.
54. E.Sambasiya Rao.
55. K.V.Unni Krishnan.
56. P.Augestine Raju.
57. M.Nagarajan.
58. N.V.V.S.G.K.Murthy.
59. G.Suresh Kumar.
60. I.Sudhakar Rao.

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61. Y.Srinivasa Rao.
62. D.Ramesh.
63. Abdul Ayub Jani.
64. K.Venkateshwara Rao.
65. S.S.V.Prasada Rao.
66. B.Chinnaiah.
67. Y.Babu Rao.
68. Shaik Zakir Hussain.
69. Ch.V.Sridhar.
70. T.R.Satish.
71. K.Nageswara Rao.
72. D.Venu Gopal.
73. G.Prakash Rao.
74. P.V.Seshaiah.
75. Ch.Pratap Kumar.
76. J.P.M.Dias.
77. D.M.D.Vali Basha.
78. S.Sita Ramam.
79. J.Pratap Kumar.
80. V.V.L.N.Murthy.
81. N.Arjun Rao.
82. Shaik Noor Ahmed Jani.
83. Ch.Nagaraju.
84. K.P.S.Narayana.
85. G.Sunanda Kumar.
86. B.Rama Krishna.
87. D.Poorna Chander Rao.
88. B.Mariya Babu.
89. P.Srinivasulu.
90. B.V.B.K.Reddy.
91. K.Jaya Kumar.
92. D.V.Ramana.
93. P.Ramesh.
94. B.Ananda Rao.
95. Ch.Venkateswara Rao.
96. Md.Mahboob Alam.
97. T.T.Swamy.

.....Respondents

(Respondents 8 to 97 are Traction Shunters
who are under the control of Chief Crew
Controller(F.R.O.), SC Railway, Vijayawada.)

COUNSEL FOR THE APPLICANTS:: Mr.K.K.Chakravarthy.

COUNSEL FOR THE RESPONDENTS: Mr.V.Rajeshwara Rao

CORAM:

THE HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN)

A N D

THE HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER (JUDL)

: O R D E R :

ORAL ORDER (AS PER HON'BLE SRI R.RANGARAJAN, MEMBER (A))

Heard Mr.K.K.Chakravarthy, learned Counsel for the
Applicants and none for the Respondents.

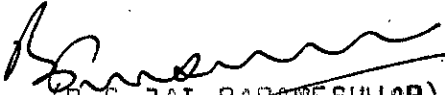
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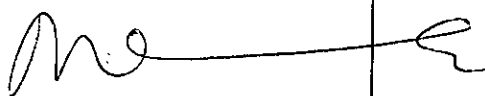
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2. It is now stated by the Applicants' Counsel that an SLP ^{against} ~~is~~ the Judgment in OA.No.1143 of 1992 on the file of this Bench, is pending with the Hon'ble Supreme Court. Hence, he submits that he will withdraw this OA for the present, but file a similar OA after the SLP in the above said OA is disposed of.

3. The above request is accepted. The OA is dismissed as withdrawn subject to the conditions referred to above. No costs.

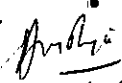

(B.S. JAI PARAMESHWAR)
MEMBER (JUDL)

23.11.98


(R. RANGARAJAN)
MEMBER (ADMN)

Dated: this the 23rd day of November, 1998
Dictated to steno in the Open Court

DSN


26.11.98
DN OI.

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Copy to:

1. The General Manager, South Central Railway, Railnilayam, Secunderabad.
2. The Chief Personnel Officer, South Central Railway, Railnilayam, Secunderabad.
3. The Divisional Railway Manager, South Central Railway, Vijayawada.
4. The Senior Divisional Personnel Officer, South Central Railway, Vijayawada.
5. Sr.Divl. Electrical Engineer, South Central Railway, TRS, Vijayawada.
6. Divisional Mechanical Engineer, (Power), South Central Railway, TRS, Vijayawada.
7. Assistant Personnel Officer (Mechanical), South Central Railway, Vijayawada.
8. One copy to Mr.K.K.Chakravarthy, Advocate, CAT, Hyderabad.
9. One copy to Mr.V.Rajeswara Rao, Addl.CGSC, CAT, Hyderabad.
10. One copy to D.R(A), CAT, Hyderabad.
11. One duplicate copy.

YLKR



7/12/98

II COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI S.S. JAI PARAMESHWAR:
M(J)

DATED: 23/11/98

ORDER/JUDGMENT

M.A/R.A/C.P.NO.

in

G.A.NO. 663/96

~~ADMITTED AND INTERIM DIRECTIONS
ISSUED~~

~~ALLOWED~~

~~DISPOSED OF WITH DIRECTIONS~~

~~DISMISSED~~

~~DISMISSED AS WITHDRAWN~~

~~ORDERED/REJECTED~~

~~NO ORDER AS TO COSTS~~

YLKR

